

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**RAJYA SABHA**  
**STARRED QUESTION NO- \*24**  
TO BE ANSWERED ON- 27/11/2024

**PM-JANMAN BENEFITS TO PVTGs**

\*24 SHRI PRAMOD TIWARI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether many Particularly Vulnerable Tribal Group (PVTG) families, without basic documentation, are having problems to get access to package benefits under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) ; and
- (b) if so, the details there of including the remedial steps taken in this regard?

**ANSWER**

MINISTER OF TRIBAL AFFAIRS  
(SHRI JUAL ORAM)

**(a) & (b):** A statement is laid on the table of the House.

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**Statement referred to in reply to parts (a) & (b) of Rajya Sabha Starred Question No.\*24 for answer on 27.11.2024 raised by Shri Pramod Tiwari regarding “PM-JANMAN benefits to PVTGs”**

**(a) & (b):** On 15th November 2023, Hon’ble PM launched Pradhan Mantri Janjati Adivasi Nyaya Maha AbhiyaN (PM JANMAN) for socio-economic development of 75 PVTG communities residing in 18 states and one UT. The mission aims to provide basic facilities such as safe housing, clean drinking water and improved access to education, health and nutrition, road and telecom connectivity, electrification of unelectrified households and sustainable livelihood opportunities in 3 years. About 11 lakh PVTG households residing in about 29,000 habitations are likely to be benefited under mission through 11 interventions implemented by 9 line Ministries.

In view of the implementation of PM JANMAN, the Ministry of Tribal Affairs through the State Governments/ UT Administration/departments, who have undertaken village level data collection exercise to estimate infrastructure gaps, in order to cover PVTG population residing in villages & habitations under PM JANMAN.

In coordination with State Governments, IEC camps have been organized which were aimed at facilitating in preparation of basic documents like Aadhar Card, Caste certificate, Jan Dhan bank account which are required for availing benefits under relevant schemes. In furtherance, States and Ministries have been advised to undertake field campaigns and if required engage Common Services Centers (CSC) to facilitate preparation of these basic documents.

The details of benefits sanctioned as on date is given below: -

<b>Name of Ministry</b>	<b>Intervention</b>	<b>Sanctions</b>
M/o Rural Development	Pucca houses	336367 houses
	Connecting roads	4484.30 km road
M/o Health and Family Welfare	Mobile Medical Units (MMUs)	616 MMUs
D/o DW&S, M/o Jal Shakti	Piped Water Supply (FHTCs)	6350 Villages 100% Saturated
M/o Women and Child Development	Anganwadi Centers (AWCs)	1864 AWCs
D/o SE&L, M/o Education	Hostels	194 Hostels
DoT, M/o Communications	Mobile towers	1499 habitations
M/o Power	Energization of HHs	140440 HHs
M/o New and Renewable Energy	Energization of HHs	9569 HHs
M/o Tribal Affairs	Multipurpose Centres (MPCs)	873 MPCs
	Setting up of VDVks	501 VDVks

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